

**NATIONAL COMPANY LAW TRIBUNAL**

**AMARAVATI BENCH  
(Video Conference)**

**PRESENT: HON'BLE SHRI BHASKARA APNTULA MOHAN – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.05.2021 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) NO. 4/7/AMR/2021
NAME OF THE COMPANY	Saradambika Power Plant Pvt Ltd
NAME OF THE PETITIONER(S)	Indian Renewable Energy Development Agency Ltd
NAME OF THE RESPONDENT(S)	Saradambika Power Plant Pvt Ltd
UNDER SECTION	7 OF IBC

**Counsel for Petitioner(s):**

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

At request, list the matter on 08.06.2021.

  
**MEMBER (JUDICIAL)**